

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.175/BB/ 2017	-	Admission	241 & 59	Dr. Madhukar G. Angur Vs. Sudhir Angur & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
01.	P. NAGESH		
02.	V. RANJITH SHANIKAR	PETITIONER	
03.	SHIBU ABRAHAM	VERGAS	
04.	SHYAMSHAN V.		
05.	REKHA M.		
06.	ASIR. PAVAN		
07.	SURYA PRAKASH		
		99008012923	9980050005 9900085432
1)	M.S. SHYAM SUNDAR ADVOCATE		
2)	Vandana Reddy		9845063533

Counsel for petitioner is present. Counsel for respondents is also present. The matter is listed today for admission. The counsel for respondents requested time to file objections. Counsel for petitioner requested the Tribunal to pass interim order. Since the counsel for respondents has appeared in this case, he is directed to file vakalat and objections for the respondents to whom he is appearing by 16.11.2017 at 3.00 p.m. In the meantime, respondents' counsel is directed to serve a copy of the objections/counter on the counsel for petitioner by 14.11.2017.

List it on 16.11.2017.

MEMBER (J)

MEMBER (T)